

Bar Council. Presumably the reference is to the Bar Council of India which has not yet been constituted. Hence the question of rules being framed by that Council does not arise at present.

#### Cultural Grants

**3749. Shri Ram Sewak:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) what are the names of the various cultural institutions and organisations in the country to whom grants have been given for promotion of their activities and the amount paid to each during 1961-62; and

(b) which theatre groups are recipients of grants sanctioned in 1961-62 for production of Tagore plays?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) Grants were given to more than 150 institutions during 1961-62, and the compilation of the information will require time and labour incommensurate with the results.

(b) (1) T.K.S. Natak Sabha, Madras.

(2) Little Theatre Group, Calcutta.

(3) Himachal Theatres, Simla.

(4) Rupa-Vaswar, Calcutta.

(5) Shouvanik, Calcutta.

(6) Rupkar, Calcutta.

(7) Sri Vizalkshmi Natya Mandali (Regd.) Anakapalle.

(8) Kalaviharam, Thycaud, Trivandrum.

(9) Shri Uday Shankar, Calcutta.

(10) Honorary Secretary, Rabindra Satbārshiki Utsab Samiti, Dakshin Naya Delhi.

#### Mahil's Gurz at Orai (U.P.)

**3750. Shri Ram Sewak:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government are aware that there is "Mahil's" Gurz and a tunnel leading to Mahoba at Orai (Uttar Pradesh) a monument of historical value related to the great diplomat Mahil, King of Orai Twelfth Century A.D. and a contemporary of Prithviraj Chauhan of Delhi;

(b) whether Government propose to declare it a monument of national importance;

(c) if not, the reasons therefor; and

(d) what steps Government are planning to preserve this monument?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) No, Sir.

(b) to (d). Do not arise.

#### Complaints against Gazetted Officers

**3751. Shri S. N. Chaturvedi:** Will the Minister of Home Affairs be pleased to state:

(a) the number of complaints and source informations received during the last three years against different categories of Gazetted Officers as given in Section B (cases involving public servants) of annual reports of the Special Police Establishment;

(b) the number investigated or developed in each category;

(c) the result of such investigations or development (category-wise); and

(d) the action taken thereon (category-wise)?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (d). The information is being collected. A statement will be laid on the House after full information is received.